


Exhibit-7

Name of the corporate debtor: Venus Garments (India) Limited; Date of commencement of liquidation: 22.07.2025; List of stakeholders as on: 20.09.2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (Preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of mutual dues, that may be set off	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% of voting share in SCC					
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL


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